

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 29.10.2018 (Monday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1725 of 2018 in Comp.App. (AT) (Ins) No. 82 of 2018	Binani Industries Ltd Vs Bank of Baroda & Anr.	Prithu Garg	
2.	Restoration Application (AT) 26 of 2018 in Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd, Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran	
3.	Comp. App. (AT) (Ins) No. 608-610 of 2018	Rapheal Engineering Pvt. Ltd. Vs. Rajendra K. Bhuta	A.C. Philip	
4.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Vardhman Jain	Rajat Malhotra

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 644 of 2018	Pallavada Technical Textiles Park Pvt. Ltd. Vs. Unique Roof Pvt. Ltd.	K.S. Ravichandran	
6.	Comp. App. (AT) (Ins) No. 646 of 2018	Rayala Corporation Pvt Ltd Vs Vijay R Vakharia & Ors	Rohini Musa	
7.	Comp. App. (AT) (Ins) No. 658 of 2018	Manish Agarwal Vs. G.S. Express Pvt. Ltd.	Sanchit Garga	
8.	Comp. App. (AT) (Ins) No. 659 of 2018	Harendra Singh Rathore & Ors. Vs. Alchemist Asset Reconstruction Company Ltd. & Ors.	Siddharth Chaudhary	
9.	Comp. App. (AT) (Ins) No. 660 of 2018	Hemang Resources Ltd. Vs. SSP Sponge Iron Pvt. Ltd.	Henna George	
10.	Comp. App. (AT) (Ins) No. 661 of 2018	Hitachi India Pvt. Ltd. Vs. Prime Infrapark Pvt. Ltd.	Ashok Kumar Singh	

11.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	
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For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd.	SumeshDhawan	Charu Sangwan
13.	Comp. App. (AT) (Ins) No. 437 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. with	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
14.	Comp. App. (AT) (Ins) 438 of 2018	Deepak Singh Vs. Orissa Manganese and Minerals Ltd. with	Gaurav Singh	Arjun Asthana
15.	Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd. with	Honey Satpal	
16.	Comp. App. (AT) (Ins) No. 500 of 2018	Sundargarh Mines & Transport Vs. Orissa Manganese & Minerals Ltd. & Ors.	Vivek Mohanty	Arveena Sharma-R1 Srevita Ghosh-R2
17.	Comp. App. (AT) (Ins) 473 of 2018	Seth ThakurdasKhinraj Rathi Vs. Cal Refineries Ltd and Anr.	Anurag ojha	Lakshmi Gurung-R2
18.	Comp. App. (AT) (Ins) No. 590 of 2018	Axis Bank Ltd. Vs Ashish Rathi, Resolution Professional	Naman Singh Bagga	Atul Sharma (R-RP), Alok Dhir (R-COC)
19.	Comp. App. (AT) (Ins) No. 591 of 2018	SREI Infrastructure Finance Ltd Vs Kannan Tiruvengadam	Arijit Mazumdar	
20.	Comp. App. (AT) (Ins) No. 592 of 2018	Ravinder Pal Singh Lamba Vs. Satar Air Cargo Services Pvt. Ltd.	Veda Legal	
21.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Nikhil Nayyar-R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
22.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Kunal Mehra
23.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Kunal Mehra

24.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)
25.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)

12:00 noon

For Hearing

26.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. with	KartikNagarkatti	Avinash Sharma (R-CCI)
27.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)
28.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)
29.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. with	MaliniSud	Avinash Sharma (R-CCI)
30.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. with	Aditi Sharma	Avinash Sharma (R-CCI)
31.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors.	Sameer Abhyankar	Avinash Sharma (R-CCI)
32.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
33.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. with	Malini Sud	Avinash Sharma (R-1)

34.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
35.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. with	Malini Sud	Avinash Sharma (R-1)
36.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
37.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
38.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. with	Sameer Abhyankar	Avinash Sharma (R-1)
39.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)
40.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	Yaman Verma	Samar Bansal (R-CCI) Sangram Patnaik-R2
41.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI & Ors.	Krithika Ramesh	Samar Bansal (R-CCI) Sangram Patnaik-R2
42.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics & Constructions Pvt. Ltd. & Anr.	Alok Kumar	Vanita Bhargawa

2:00 PM

For Hearing

43.	Comp. App. (AT) (Ins) No. 405 of 2018 Part Heard	SREI Infrastructure Finance Ltd. Vs. State Bank of India & Ors. With	Arijit Mazumdar	Srishti Khare
44.	Comp. App. (AT) (Ins) No. 466 of 2018 Part Heard	SREI Equipment Finance Ltd. Vs. Sumit Binani & Ors.	Diwakar Maheshwari	Sreenita Ghosh-RP

45.	Comp. App. (AT) (Ins) No. 97 of 2018	Mahendra Trading Company & Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd.	Anil Agarwalla	Amrita Sharma
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After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).
For Hearing (Part Heard)

1.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI & Anr. With	Jeevan Prakash	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)
2.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI & Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)
3.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI & Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)
4.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI & Anr. With	P.K. Bhalla	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)
5.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI & Ors. With	Manas Kumar Chaudhuri, Pranjai Prateek, Dhruv Rajain	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)
6.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI & Ors. With	Nisha Kaur Uberoi Atreyee Sarkar Shravani	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)
7.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI & Anr.	H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)

3: 30 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (After Notice) (In Chamber)

1.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayar	Namitha Mathews
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By Order

Joint Registrar

27/10/18